# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1795 TO BE ANSWERED ON 10.12.2025

# NON-IMPLEMENTATION OF THE WAQF (AMENDMENT) ACT, 2025 IN WEST BENGAL

# 1795. SHRI JAGANNATH SARKAR:

Will the Minister of MINORITY AFFAIRS be please to State:-

- (a) whether the Union Government has received any official or public statement from the Government of West Bengal indicating that the Waqf (Amendment) Act, 2025 will not be implemented in the State and if so, the details thereof;
- (b) whether any formal communication or resolution has been submitted by the West Bengal Government to the Union Government in this regard and if so, the details thereof along with the nature, date and content of such communication;
- (c) whether any consultations or correspondence have taken place between the Union and the State Governments to address this matter and if so, the details thereof along with the outcome of such discussions; and
- (d) whether the Union Government intends to ensure implementation of the amended Act in West Bengal and if so, the measures taken/being taken in this regard?

## **ANSWER**

## THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

- (a) to (c) No Sir.
- (d) The Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995 as amended in 2025, came into force on 8<sup>th</sup> April 2025, and as per section 3(ka) of the Act, the Ministry launched the UMEED Central Portal–2025 on 6<sup>th</sup> June 2025 for management of waqf. The statutory mandate under Section 3B of the Act, required to file the details of the waqf and the property dedicated to the waqf on UMEED Central Portal-2025 within six months i.e. upto 06.12.2025.

To ensure smooth implementation, the Ministry has been extending continuous technical and administrative support to facilitate this process. Two rounds of consultative meetings were held on  $28^{th}$  Feb, 2025 and  $8^{th}$  May, 2025 with State/UT Waqf Boards to demonstrate the prototype and incorporate feedback.

A national workshop-cum-training programme was organised on 26<sup>th</sup> –27<sup>th</sup> May 2025 in which around 140 Master Trainers from various State/UT Waqf Boards were trained, who in turn are tasked with training of Mutawallis and district-level officers. In addition, senior technical and administrative teams were deputed, and state level zonal review meetings were held across the country, wherein a meeting was held on 09.09.2025 at Guwahati (Assam) with the Assam, Manipur, Tripura and Meghalaya Waqf Boards, including West Bengal Waqf Board representatives.

To further facilitate the uploading process and to address any technical or procedural challenges faced by users, a Helpdesk has also been set up with toll-free number (1800-11-0150) and an email address (support-umeed@gov.in). The Helpdesk is being jointly monitored by the Portal's Helpdesk Team and the Technical Team of the Ministry to ensure quick turnaround time in resolving grievances. In addition, User Manual along with demonstration videos were also uploaded on the UMEED Portal (https://umeed.minorityaffairs.gov.in/) to provide on-hand assistance, clarifications, and a step-by-step roadmap for the uploading process, making the system more user-friendly and accessible.

Following the launch of the UMEED Central Portal on 06.06.2025, the initial pace of onboarding existing Waqf properties was slow, with only 61 entries in June 2025. However, after zonal review meetings, field visits by the Secretary (MA), and sustained follow-up through communications and video conferences with all 32 State Waqf Board and resolution of grievances through helpdesk, data entry improved substantially. By 06.12.2025, a total of 5,17,082 existing Waqf properties had been initiated by Makers on the Portal, of which 2,16,937 are validated and approved by Approvers."

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